



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/472/2016

Date of Order: 15.02.2017

Present : Hon'ble Mr. A. K. Patnaik, Judicial Member
Hon'ble Ms. Jaya Das Gupta, Administrative Member

Sri Manoj Kumar Biswas, s/o late
Jagadish Chandra Biswas, worked
as Senior Superintendent of Post
Office, South Kolkata Division under
Chief Postmaster General, West
Bengal Circle, Yogajag Bhavan,
Kolkata- 12, at present residing at
62, Deshabandu Road, South Bhatra
Pally, P.O. Nabapally, District- 24
Parganas (North), Kolkata- 700126.

.....Applicant.

-versus-

1. Union of India, through the Secretary, Ministry of Communication, Department of Posts, Dak Bhavan, Samsad Bhavan, New Delhi- 110001.
2. Assistant Director General(SPN) Ministry Of Communication and Information Technology, Department of Posts, Dak Bhavan, Samsad Bhavan, New Delhi- 110001.
3. Chief Post Master General, West Bengal Circle, Yogajag Bhavan, C.R. Avenue, Kolkata- 700012.
4. Assistant Director of Postal Services (Staff), West Bengal Circle, Yogajag Bhavan, C.R. Avenue, Kolkata- 700012.
5. Secretary, Government of India, Ministry of Personnel, Public Grievance and Pension (Department of Personnel and Training), 3rd Floor, Lok Nayak Bhavan, New Delhi- 110003.

.....Respondents.

For the Applicant : Mr. A. Bhattacharya, Counsel

For the Respondents : Mr. A. Mondal, Counsel

O R D E R(Oral)

Mr. A. K. Patnaik, JM:

Heard learned counsel for both the parties.

2. After hearing in extenso the learned counsel for applicant submits that he wants to withdraw this OA.
3. Accordingly, the OA is disposed of as withdrawn.

(Jaya Das Gupta)
Member (A)

(A.K. Patnaik)
Member (J)

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